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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.08.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.833/252/HDB/2018
NAME OF THE COMPANY	Sai Arush Infra Projects Pvt Ltd
NAME OF THE PETITIONER(S)	Venkata Nageswar Rao
NAME OF THE RESPONDENT(S)	Registrar of Companies Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M.B. Suneel	PCS	cssunil1427@gmail.com 9985718812	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. Sujan Kumar Reddy	Advocate	9160001435	

ORDER

Matter is listed today for admission.

PCS for Petitioner company is present.

Issue notice to RoC Hyd. PCS to serve the notice on the RoC Hyderabad and file proof of service.

List the matter on 27.08.2018.


Member(Judl)